

ANNEXURE – ‘A’**PART - 1**
{See Rule 3(3)}

Sr.No	Name & Address of the applicant	Date of receipt of application	Tentative date on which the information will be ready	Mode by which the information to be sent to the applicant	Bank Draft or Treasury Challan or Indian Postal Order No., amount and date of the application fee deposited	Signature of State Public Information Officer
1.	2	3	4	5	6	7

PART – II

Sr. No.	Actual Date on which the information is ready	Amount of Additional fee payable. (including postage charges)	Signature of applicant in token of receipt if the information is delivered in person/if the information is sent by post its particulars.	Signature of State Public Information Officer.
1	2	3	4	5